

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTIETH REPORT

(Third Lok Sabha)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Thirtieth Report.

2. The Committee met on the 6th December, 1963 to consider allotment of time to the Resolutions to be set down in the List of Business for Friday, the 13th December, 1963.

3. The Members whose resolutions are to be included in the List of Business for the 13th December, 1963 had been invited to present their views on the resolutions before the Committee. Shri Gopal Dutt Mengi attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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|--|-----------|
| (1) Resolution regarding Upgrading of Madras city.             | 1½ hours. |
| (2) Resolution regarding Railway line from Pathankot to Riasi. | 1½ hours. |
| (3) Resolution regarding "Ombudeman".                          | 1 hour.   |

NEW DELHI:

December 6, 1963

Agrahayana 15, 1885 (Saka)

HEM RAJ,

*Acting Chairman,*

*Committee on Private Members'  
Bills and Resolutions.*

GMGIPND—1660 (D) LS JC 10487—Line (165)—p-12-43—330

5. The Committee recommend—

- (i) that the categorisation and allocation of time to the Constitution (Amendment) Bill, 1963 by Shri Sivamurthi Swami be agreed to by the House; and
- (ii) that the classification of the Disclosure of Assets of Ministers Bill, 1963 by Shri Hari Vishnu Kamath be changed from category 'B' to category 'A'.

NEW DELHI:

December 16, 1963

Agrahayana 25, 1885 (Saka)

S. V. KRISHNAMOORTHY RAO,

*Chairman,*

*Committee on Private Members' Bills and Resolutions.*

GMGIPND—1706 (D) LS JC 10663—Line (165)—p-12-43—330